

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 7 JUL 1988

REVIEW APPLICATION NO.

28

/ 88

IN APPLICATION NO. 114/87(F)

W.P. NO.

Applicant(s)

Shri R. Shivaraj

V/s

Respondent(s)

The General Manager, Southern Railway, Madras

To

1. Shri R. Shivaraj
Head Draughtsman
Office of the Divisional Railway Manager(Works)
Southern Railway
Bangalore - 560 023
2. Shri S. Mahadevan
Advocate
53, Subedar Chathram Road
Bangalore - 560 009
3. The General Manager
Southern Railway
Park Town
Madras - 600 003
4. Shri M. Sreerangaiah
Railway Advocate
3, (Near Sree Lodge)
10th Cross, Cubbonpet
Bangalore - 560 002

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAN/INTERLOCUTORY ORDER
passed by this Tribunal in the above said application(s) on 4-7-88.

Encl : As above

dc

DEPUTY REGISTRAR
(JUDICIAL)

Yashu
K. M. Raja
1-7-88

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

R. Shivaraj

Review Application No. 26/88

V/s

The General Manager, Southern Rly, Madras

S. Mahadevan

Order Sheet (contd)

M. Sreerangaiah

Date	Office Notes	Orders of Tribunal
		<p><u>VC/AR/Arkar</u> <u>4.7.88</u> <u>Copy</u></p> <p>After the arguments were heard for some time, Sri ^{S. Mahadevan} learned counsel for the applicant prays for permission to withdraw the with liberty reserved for the applicant to approach the authorities in the first instance and work out his remedies. We consider it proper to grant this prayer. We, therefore, dismiss this application as withdrawn. <u>no costs</u>.</p> <p>Sd/- Sd/- VC 4/7/88 M(A) 4/7/88</p> <p>TRUE COPY</p> <p><i>Par. 26 subd 2 of</i> DEPUTY REGISTRAR (JDLT) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>